

(b) Draft 9th Plan proposals have been submitted to the Planning Commission. Circlewise plans have not been framed.

(c) No major failure of telephone exchange was reported in any part of A&N Islands in recent times. However, Satellite link between Campbellbay to Port-Blair and Katchal-Port Blair was dislocated for few days due to fault in satellite equipment at Campbellbay and Katchal respectively.

(d) (i) Satellite link between Campbellbay and Port-Blair was disturbed from 1.5.98 to 15.5.98 due to fault in Reference Oscillator Unit at satellite bay in Campbellbay. Fault was rectified on 16.5.98 after the spare unit was sent alongwith an expert by the first available flight to Port Blair and Port Blair to Campbellbay by ship. However, time was lost in the shipment of the unit from Port Blair to Campbellbay because of irregular frequency of ship service.

(ii) Satellite link between Katchal and Port Blair was partially disturbed from 13.5.98 to 20.5.98 due to fault in SCPC modern unit at satellite bay in Katchal. Mode of transportation between Port Blair and Katchal is through ship whose frequency is also very irregular. Fault was rectified on 21.5.98 after the expert from Port Blair was sent by first available ship.

National Parks and Forest Reserves in M.P.

1708. SHRI MADHAVRAO SCINDIA :
SHRI V.K. KHANDELWAL :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government of Madhya Pradesh has submitted any schemes for the development and maintenance of sanctuaries, national parks and forest reserves;

(b) if so, the details of the schemes approved; and

(c) the details of those schemes which have not been given clearance so far indicating their cost and the Centre's contribution therein?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI) : (a) Yes, Sir.

(b) and (c) No funds have been released during the current financial year because of the direction from the Ministry of Finance that all schemes for IX Plan, with allocation of more than Rs. 50 crores, require fresh

approval of the Expenditure Finance Committee (EFC) and the Cabinet Committee on Economic Affairs (CCEA).

Disturbances in DD Programmes

1709. SHRI K.H. MUNIYAPPA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government are aware that due to cable operators manoeuvrings Doordarshan's signals are disturbed and the people are not able to watch DD programmes clearly;

(b) if so, whether it is being done to compel the people to take cable connections; and

(c) if so, the steps contemplated by the Government to thwart the designs of the cable operators?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF COMMUNICATIONS (SHRIMATI SUSHMA SWARAJ) : (a) Yes, Sir.

(b) and (c) Government are actively contemplating to ensure that all cable operators show at least two terrestrial Doordarshan channels with good quality of reception.

[Translation]

Private Investment In Power Sector

1710. SHRI RAVINDRA KUMAR PANDEY :
SHRIMATI SHEELA GAUTAM :

Will the Minister of POWER be pleased to state:

(a) whether the Government have allowed the participation of private sector companies in the power generation;

(b) if so, the details of such companies selected for this purpose and the criteria adopted for selection thereof, State-wise;

(c) the estimated investment proposed to be made and the quantity of power likely to be generated from them;

(d) whether the Government propose to have any control and monitoring the functioning and determination of power tariff by these companies; and

(e) if so, the details thereof?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM) : (a) Yes, Sir.

(b) and (c) As on April 30, 1998, Central Electricity Authority (CEA) had accorded techno-economic clearance to 41 proposals for setting up power projects in the private sector having a total installed capacity of 20097.58 MW. Details are given in the enclosed Statement. The policy of Government of India for private participation in the power sector applies equally to all the States. The criteria adopted by the State for deciding the location of a power project is determined keeping in view certain essential techno-economic details such as distance from source of fuel, transportation of fuel water availability, aspects, feasibility of establishing the project from environmental and forest aspects, feasibility of power evacuation to the

load centre, etc. when the private power policy was launched in 1991, the initial project solicitation was through the Memorandum of Understanding/Letter of Intent, etc. route. However, Government has decided that after 18.2.1995, the proposed route for implementation of power projects in the private sector would be only through the international competitive bidding route, except for certain categories of projects like captive power plants, projects where a State Electricity Board/Public Sector Undertaking holds the major shares.

(d) and (e) The power tariff payable by the State Electricity Boards to the Independent Power Projects is governed by the Government of India's Tariff Notification dated 30.3.1992 as amended from time to time and the Power Purchase Agreement negotiated between them.

Statement

Private power projects techno-economically cleared by C.E.A.

S.No.	Name of the project	Capacity (MW)	State
1	2	3	4

HYDRO SCHEMES

NORTHERN REGION

1.	Baspa Stage-II HEP (M/s Jai Prakash Industries Ltd.)	300	Himachal Pradesh
2.	Vishnuprayag HEP (M/s Jai Prakash Industries Ltd.)	400	Uttar Pradesh

WESTERN REGION

3.	Meheshwar HEP (S. Kumars Ltd.) (Construction started)	400	Madhya Pradesh
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THERMAL SCHEMES

NORTHERN REGION

4.	Rosa TPP (M/s Indo-Gulf Fertilizers & Chemicals Corpn.)	567	Uttar Pradesh
5.	Dholpur CCGT (M/s RPG Dholpur Power Co. Ltd.)	702.7	Rajasthan
6.	Barsingsar TPP (M/s Hindustan Vidyut Corporation Ltd.)—on ICB route	500	Rajasthan

1	2	3	4
WESTERN REGION			
7.	Paguthan CCGT (Gujarat Torrent Energy Corp. Ltd.) (Financial closure achieved and construction started)	654.7	Gujarat
8.	Hazira CCGT (M/s Essar Power Ltd.) (Financial closure achieved and project fully commissioned)	515	Gujarat
9.	Baroda CCGT (M/s GIPCL) (Financial closure achieved and project synchronised with the State Grid on 24.8.1997)	167	Gujarat
10.	Surat Lignite TPP (M/s GIPCL) (Financial closure achieved and Construction started)	250	Gujarat
11.	Dabhol CCGT (M/s Dabhol Power Co.) (Financial closure achieved and Construction started)	2015	Maharashtra
12.	Bhadravati TPS (M/s Central India Power Co. Ltd.)	1072	Maharashtra
13.	Patalganga CCGT (M/s Reliance Patalganga Power Pvt. Ltd.)—on ICB route	447.1	Maharashtra
14.	Korba (East) TPS (M/s Daewoo Power India Ltd.)	1070	Madhya Pradesh
15.	Bina TPS (M/s Bina Power Supply Co. Ltd.)	578	M.P.
16.	Narsinghpur CCPP (M/s GBL Power India Ltd.)	166	M.P.
17.	Korba (West) Extn. (M/s India Thermal Power Ltd.)	420	M.P.
18.	Guna CCGT (M/s STI Power India Ltd.)	347.25	M.P.
19.	Pench TPP (M/s Pench Power Ltd.)	500	M.P.
20.	Bhilai TPP (M/s Bhilai Power Supply Company Limited)	574	M.P.
21.	Raigarh TPP (M/s Jindal Power Ltd.)	550	M.P.
22.	Bhander CCGT (M/s Bhandar Power Ltd.)	342	M.P.
23.	Pithampur DGPP (M/s Shapoorji Pallonji Power Co. Ltd.)	119.7	M.P.
24.	Ratlam DGPP [M/s GVK Power (Ratlam) Ltd.]	118.63	M.P.

1	2	3	4
SOUTHERN REGION			
25.	Jegurupadu CCGT (M/s. GVK Industries) (Financial closure achieved and project synchronised with the grid)	216	A.P.
26.	Godavari CCGT (M/s. Spectrum Tech.) (Financial closure achieved and construction started)	208	A.P.
27.	Vizag TPS (M/s. Hinduja National Corpn. Pvt. Ltd.)	1040	A.P.
28.	Ramagundam Extn. (BPL Group)—on ICB route	520	A.P.
29.	Kondapally CCGT (Lanco Industries Ltd.)—on ICB route	350	A.P.
30.	Toranagallu TPS (M/s. Jindal Tractebel Power Co. Ltd.) (Financial closure achieved and construction started)	260	Karnataka
31.	Mangalore TPS (M/s. Mangalore Power Co.)	1000	Karnataka
32.	Neyveli TPS-Zero Unit (M/s ST-CMS Electric Co.)	250	Tamilnadu
33.	Pillaiperumalnallur CCGT (Dyna Makowski Power Co.)	330.5	T.N.
34.	North Madras TPS-II (M/s Videocon Power Ltd.)	1050	T.N.
35.	Basin Bridge DGPP (M/s GMR Vasavi Power Corp. Ltd.) (Financial closure achieved and Construction started)	200	T.N.
36.	Tuticorin TPP St. IV (M/s SFIC Electric Power Corpn.)	525	T.N.
37.	Gamayanallur DGPP (M/s Balaji Power Com. Ltd.)	106	T.N.
38.	Samalpatti DGPP (M/s Samalpatti Power Co.)	106	T.N.
EASTERN REGION			
39.	Ib Valley TPS (Units 3 & 4) (IB Valley Corporation)	420	Orissa
40.	Balagarh TPS (M/s Balagarh Power Company Ltd.)	500	W.B.
41.	Jojobera TPP (M/s Jamshedpur Power Co. Ltd.)	240	Bihar
Total (Hydro+Thermal)		20097.58 MW	